

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P. (S) No. 5273 of 2019**

Mukteshwar Datta Singh ... **Petitioner**

-Versus-

Employees Provident Fund Organization & Others ... **Respondents**

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner : Mr. Sumeet Gadodia, Advocate

For Respondent No.1 : Mr. Rupesh Singh, Advocate

03/09.09.2020. Heard Mr. Sumeet Gadodia, learned counsel for the petitioner and Mr. Rupesh Singh, learned counsel for respondent no.1.

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Mr. Rupesh Singh, learned counsel for respondent no.1 submits that his counter affidavit is ready and he will file it within a week.

Let this matter appear on 05.11.2020.

(Sanjay Kumar Dwivedi, J.)

Ajay/